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CRM-M-27763-2022 (O&M)

SHAGUN PREET SINGH
VS
STATE OF PUNJAB

Present: Mr. Vinod Ghai, Sr. Advocate with
Ms. Kanika Ahuja, Advocate
Mr. Gaurav Dutta, Advocate
Mr. Edward Augustine George, Advocate
Mr. Manish Modi, Advocate and
Ms. Shrishti Sharma, Advocate
for the petitioner(s).

Mr. Sidakmeet Singh Sandhu, AAG, Punjab.

Mr. Paras Talwar, Advocate with
Mr. Deepanshu, Mehta, Advocate and
Mr. Tushan Rawal, Advocate
for the complainant(s).

Notice served upon the official respondent through State
counsel. Power of attorney filed on behalf of the complainant in Court
today and the same is taken on record.

List on 04.07.2022.

State to file status report/reply/instruction in the meantime.

The petitioner is presently residing in Australia and as such,
there is no immediate urgency for any interim relief till the next date of
hearing.

To be shown in the **Urgent List**.

30.06.2022

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**(ANOOP CHITKARA)
JUDGE**